

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

218. C.P.(CAA)/21(MB)2024 In C.A.(CAA)/222(MB)2023

IN THE MATTER OF

ARK Chemicals Private Limited

... Petitioner

Section 230-232 of Companies Act, 2013

Order Delivered on 08.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Ahmad Chunawala (PH)

For the RD Of WR: Mr. Altap Shaikh AD (VC)

ORDER

C.P.(CAA)/21(MB)2024 In C.A.(CAA)/222(MB)2023 – Reserved for orders.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/